

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF PUBLIC ENTERPRISES**

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**LOK SABHA  
UNSTARRED QUESTION NO. 1841  
TO BE ANSWERED ON THE 14<sup>th</sup> MARCH, 2022**

**Procurement by CPSEs**

**1841. MS. DEBASREE CHAUDHURI:**

Will the Minister of FINANCE be pleased to state:

- (a) the total procurement of goods and services by each Central Public sector Enterprise (CPSE) during each of the last three years;
- (b) the status of procurement under this policy from Micro, Small and Medium Enterprises (MSEs) owned by OBCs/SCs/STs and non-SCs/STs during the said period by each CPSE; and
- (c) the reasons, if any, for non-compliance of the policy?

**ANSWER**

**THE MINISTER OF STATE FOR FINANCE  
(DR. BHAGWAT KISHANRAO KARAD)**

(a) to (c) : As per information furnished by the Ministry of Micro, Small & Medium Enterprises, the nodal Ministry regarding implementation of Micro, Small and Medium Enterprises Development Act, 2006, the details of procurement of goods and services by CPSEs during last three financial years are as under :

Financial Year	Number of CPSEs	Total Procurement (Rs. crore)	Procurement from MSEs (Rs. crore)	Procurement from MSEs owned by SC/STs (Rs. crore)
2018-19	166	1,53,485	40,400	825
2019-20	151	1,31,428	39,665	693
2020-21	153	1,45,854	40,764	757

The CPSEs are complying with the policy and there has been an increase in procurement from Micro and Small Enterprises (MSEs) including those owned by SC/STs.

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